<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 40 OF 2017

Dated: 4th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: NTPC Ltd. Vs. Central Electricity Regulatory Co Anr.	omn	nission &	Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. Shourya Malhot	ra
Counsel for the Respondent(s)	:	Mr. P.V.Dinesh Ms. Arushi for R-2	

<u>ORDER</u>

Learned counsel for the appellant is stated to be in some personal difficulty and an adjournment is sought on that ground.

List the matter on 16.07.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk